

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF CHEMICALS & PETROCHEMICALS**

**LOK SABHA  
UN-STARRED QUESTION NO. 1676  
TO BE ANSWERED ON 16.12.2022**

**Setting up of PCPIRs**

1676. SHRI PINAKI MISRA:

SHRI POCHA BRAHMANANDA REDDY:

SHRI ARJUN LAL MEENA:

SHRI KURUVA GORANTLA MADHAV:

Will the Minister of CHEMICALS AND FERTILIZERS, be pleased to state:

- a. the current status of PCPIRs in the country including details like investments, manufacturing facilities established, production, infrastructure created, region-wise;
- b. the details of sites approved for setting-up of Petroleum, Chemical and Petrochemicals Investments Regions, State-wise;
- c. whether the Government is providing any grant to State Governments for setting up PCPIRs, if so, the details thereof and if not, the reasons therefor;
- d. the quantum of Government funding for development of infrastructure in PCPIRs in the last three years, region-wise;
- e. whether there are any approvals pending with the Government for proposals received with respect to the Vishakhapatnam-Kakinada region, if so, the details thereof;
- f. the measures taken/proposed to be taken by the Government for accelerated development of PCPIRs, especially in the Vishakhapatnam-Kakinada region; and
- g. whether the Government is planning to revise the PCPIR policy and if so, the details thereof along with the proposed changes and the timeline therefor?

**ANSWER**

**MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS**

**(SHRI BHAGWANTH KHUBA)**

(a) to (d): Government of India has approved setting up of 4 Petroleum, Chemical and Petrochemical Investment Regions (PCPIRs) in the States of Gujarat (Dahej), Andhra Pradesh (Vishakhapatnam–Kakinada), Odisha (Paradeep) and Tamil Nadu (Cuddalore- Nagapattinam). These PCPIRs are conceptualized in a cluster approach to promote Petroleum, Chemical and Petrochemical sectors in an integrated and environment friendly manner on a large scale. The

current status comprising investment, manufacturing facilities established etc. is at annexure-I.

As per the PCPIR Policy,2007 there is no provision of grants, however, Government provides necessary funding in the form of Viability Gap Funding (VGF) to make such projects viable. In last 3 years, the Government has not provided any funding in the form of VGF to these PCPIRs.

(e) to (f): There is no approval pending with the Department in respect of Vishakhapatnam-Kakinada region.

(g) : The Government is undertaking stakeholder's consultation for revising the PCPIR Policy, 2007. Till the policy is revised and notified, the existing provisions will prevail.

## Annexure-I

The status of implementation and execution of PCPIR projects is as follows:

Indicator	Gujarat	Andhra Pradesh	Odisha
Location/ Region	Dahej, Bharuch	Vishakhapatnam–Kakinada	Paradeep
Approval of PCPIR	Feb, 2009	Feb, 2009	Dec, 2010
Total Area (in Sq. kms.)	453.00	640.00	284.15
Processing Area (in Sq.kms.)	230.00	270.00	123.00
Anchor Tenant	ONGC Petro Additions Limited (OPaL)	--	Indian Oil Corporation Ltd. (IOCL)
Anchor Project Status	Commissioned in March, 2017	--	Commissioned in February, 2016.
GoI share in form of VGF (Rs. crore)	80.50	1206.80	716.00
Total proposed investments (Rs. crore)*	50,000	3,43,000	2,77,734
Investments made (Rs. Crore)	1,24,363	18,148	47,000
Employment generated (No.)	2,38,000	1,41,204	40,000
Major Production Unit	Reliance Petrochemical Complex, Petronet LNG Limited, Hindalco Industries Ltd , ABG Shipyard, BASF Styrenics Pvt. Limite, Gujarat Alkalis and Chemicals Ltd	Vijag Steel , NTPC, Sanvira Industries, Asian Paints Hetero Pharmaceuticals	Indian Oil Corporation Ltd, Paradeep Phosphate, IFFCO Fertilizers
Status of Master Plan notification	Development Plan sanctioned.	Field Studies, village level consultations completed. Once the Anchor unit finalizes location, configuration and capacity of the Cracker Complex etc., Master Plan will be finalized.	Preparation of Master Plan is in process.

**Status of PCPIR in the State of Tamil Nadu:-**

An area of about 23,000 Hectares of land covered in 45 villages in Cuddalore and Nagapattinam Districts were declared as "Local Planning Area" for the proposed PCPIR, vide Govt G.O. (Ms) No.108, H&UDD, Dated 20.06.2017.

Government of Tamilnadu has cancelled the declaration of "local Planning Area" vide Govt G.O. (Ms) No 36, H&UDD, Dated 21.02.2020 and the same has been published in Tamil Nadu Govt., Gazette dated 21.02.2020.